

**02.05.2016**

**Hon'ble Mr. Justice Dinesh Gupta, JM**  
**Hon'ble Ms. Nita Chowdhury, AM**

List revised. None appeared for the parties. From perusal of the order sheet it appears that on various occasions no one appeared on behalf of the applicant. It appears that the applicant has lost interest in prosecuting this case. Accordingly, the OA is dismissed in default for non prosecution.

AM

JM

/pc/